

2.

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.25/230/HDB/2018
NAME OF THE COMPANY	People Combine Solutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Solutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANI KUMAR	ADVOCATE	K.PKUMAR FOR CAW	G. M.
		994907970	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr. K. Phani Kumar, Learned Counsel for the Appellant.

Orders Reserved.

  
**MEMBER (Judl)**